

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL


APPLICATION NUMBER :
PETITION NUMBER : TCP/84/2016
NAME OF THE PETITIONER(S) : K. B. Vijay
NAME OF THE RESPONDENT(S) : Exertion Technology Private Limited & 6 others
UNDER SECTION : 111, 397/398 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

DR K SRAVATHAN, ROW
PCS
Adv S Manjula Devi
K SRAVATHAN

For Respondents
No. 3, 4 & 5



K. Ananthan Kumar
Athiban Vijay

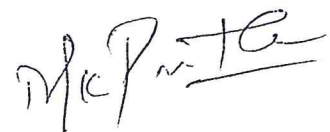
Counsel for
Petitioner



M. K. PREETHA.

for R. Sankaranarayanan

Counsel for
the proposed
party.



ORDER

Mr. Athiban Vijay, Counsel for Petitioner present. Ms. S. Manjuladevi, Counsel for R3, R4 and R5 present. Mr. T.V.P. Saivihari, Counsel for R6 and R7 present. Ms. M.K. Preethi, Proposed Respondent in CA 1/2014 present. Counsel for Petitioner submitted that his Senior Counsel is held up at High Court of Madras and not able to reach before this bench. Hence, he prayed for some time. At request, time is enlarged. Put up on **07.09.2017 at 10.30 A.M.**

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)